

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2458
ANSWERED ON:18.03.2005
CORRUPTION UNDER IAY
Gupta Shri Shyama Charan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints regarding irregularities prevalent in the Indira Awas Yojana;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken / proposed to be taken in this regard alongwith the present status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) Yes Sir. Numbers of complaints are received from different quarters such as individuals, elected representatives, MLAs, MPs etc.
- (b)&(c) These complaints are usually with regard irregularities in the implementation of Indira Awaas Yojana (IAY), selection of beneficiaries and delay in release of funds, etc. As and when these complaints are received, they are referred to State Government for taking necessary remedial measures and action against the erring officials, if these complaints found to be true. During the current year, some complaints have been received from the Members of Parliament regarding irregularities in Araria & Saran districts of Bihar and Banda & Chitrakoot districts of Uttar Pradesh. The Ministry of Rural Development have referred to these complaints to the State Governments for taking up necessary and remedial action.